

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 618
188/58(3)/ND/2022
IA/69/2023, IA/72/2024

IN THE MATTER OF:

Mr. Anuj Sahni

...APPLICANT

Vs.

M/s. Produt Exports Pvt. Ltd.

...RESPONDENT

Section

U/s 58(3) of Comp. Act, 2013

Order delivered on 15.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent

:Mr. Ambarish Chatterjee
(Company Secretary) for
Respondent No.2 and
Respondent No.3

ORDER

Due to paucity of time, matter is adjourned to **28.05.2024.**

Sd/-
(Court Officer)